

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 9th March, 2021

NO. LJ (B) 4/2018/131 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Flying Squad, Static Surveillance Team in connection with the forthcoming Bye-Election to the Member of Legislative Assembly, for 13-Mawryngkneng (ST) Assembly Constituency.

SL. NO.	Names of Officers and Designation	Area of Jurisdiction of the powers of Executive/Sector/Zonal Magistrates	To be placed with District/Sub-Division
FLYING SQUAD TEAM (FST)			
1.	Shri Remdor B. Dkhar, Asstt. Dir. of Agriculture (INFO), O/O The Directorate of Agriculture.	East Khasi Hills District	Deputy Commissioner, East Khasi Hills
2.	Shri Anthony Q Kharlyngdoh, Senior Cooperative Officer, Asst Registrar of Cooperative Societies, Shillong.	-do-	-do-
3.	Shri K. Synrem, Assistant Soil & Water Conservation Officer.	-do-	-do-
4.	Shri Louis Victor Khonglah, Asst Director of Agriculture (Training) O/O District Training Officer, East Khasi Hills, Shillong.	-do-	-do-
STATIC SURVEILLANCE TEAM (SST)			
1.	Shri Yoofranky H. Laloo, AEE, Meghalaya State Pollution Control Board.	-do-	-do-
2.	Shri Heslington Khyriem, Assistant Director, Professional Development Cell Mati.		
3.	Shri Elangmiki Shullai, Asst Urban Planner, UrbanAffairs		
4.	Shri MebanLyngdoh, AEE, NH Sub Division, Barik Campus.		

This is for favour of your kind information and necessary action.

sd -

(M.M. Sangma),
Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO.NÓ. LJ (B) 4/2018/131 - A,

Dated Shillong, the 9th March, 2021

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner (Election), East Khasi Hills District, Shillong with reference to letter No. SHEL.V/2/2021/17, dt. 2nd March, 2021.
4. Personnel A.R (A) Department.
5. Election Department.
6. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong
8. Office Copy.

By Order etc.,



Joint Secretary to the Govt. of Meghalaya
Law (B) Department